

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 204  
IB-785/ND/2020**

**IN THE MATTER OF:  
Shivani Gupta**

**...PETITIONER**

**Vs.**

**M/s. Samyak Projects Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 7 of IBC**

**Order delivered on 11.11.2020  
(Virtual Hearing)**

**Coram:  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial-creditor :  
For the Respondent/ Corporate-debtor :Mr. Aman Anand, Advocate.**

**ORDER**

Heard the submissions made by the proxy counsel for the petitioner. He has submitted that the main counsel/arguing counsel is not available today and therefore prayed for time. Let, the matter be posted to 7<sup>th</sup> December, 2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**